

इसको स्वीकार कर लिया गया है, तो क्या यह बात सच है ?

श्री जवाहरलाल नेहरू : यानी भारत ने, हिन्दुस्तान ने स्वीकार किया है ?

श्री नवाबसिंह चौहान : जो हाँ ।

श्री जवाहरलाल नेहरू : किसी कदर किया है और इसीलिये हम उस पर गौर कर रहे हैं, नहीं तो हम उस पर और ज्यादा गौर नहीं करते ।

CAIRO ECONOMIC CONFERENCE

*345. SHRI N. SRI RAMA REDDY: Will the Minister of COMMERCE AND INDUSTRY be pleased to state the main features of Cairo Economic Conference of Developing countries held recently in Cairo?

THE MINISTER OF INTERNATIONAL TRADE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI MANUBHAI SHAH) : The Conference unanimously adopted what is known as the "CAIRO DECLARATION OF DEVELOPING COUNTRIES", a copy of which was laid on the Table of the House on the 13th August, 1962.

SHRI N. SRI RAMA REDDY: May I know if he cannot give some details because the papers have not yet been distributed to us?

SHRI MANUBHAI SHAH: I will call for more copies to be placed. It is a very exhaustive document and requires time.

THE DEPUTY CHAIRMAN: They must be in the Library.

SHRI MANUBHAI SHAH: Yes.

SHRI A. D. MANI: I should like to ask the Minister whether at a result of participation in this conference, there are possibilities of our increasing the exports to these underdeveloped countries. What is the net practical result?

SHRI MAJNUTSRI SHAI: The practical results are in terms of the developing countries as a whole, that the world has now been properly informed in a more precise manner as to what are the difficulties which the export trade of these underdeveloped countries are facing, namely, the price instability of the primary products, the quantitative restrictions and non-discriminatory type of trade practice, the formation of economic blocs and economic zones and blockades created by the industrialised countries. All these will have to be discussed at a World Economic Conference to be called under the auspices of the U. N. General Assembly and we hope it will be called in 1963.

SHRI BAIRAGI DWIBEDY: What are the countries which are not members of the economic groupings that have joined that conference?

SHRI MANUBHAI SHAH: As far as this is concerned, there are so many economic zones including the E.C.M. that many of the developing countries which participated in this Conference are also associated with some of the Common Markets.

SHRI SATYACHARAN: May I know whether the terms of reference of this Conference are just the same as we have in the E.C.M. and should we presume that it is a counter-blast to the E.C.M.?

SHRI MANUBHAI SHAH: I would not describe it as a counter-blast but it is certainly cautioning the more prosperous part of the world that if they want that world peace and progress should be steadily maintained, many of the trading practices and aiding practices will have to undergo material changes.

SHRI M. H. SAMUEL: Obviously true Conference has been called under the stress of the proposed E.C.M. Now what would be the position of the countries which are going to get some concessions under the E.C.M. in relation to the Cairo Conference?

SHRI MANUBHAI SHAH: I would like* to correct the information that this conference was called by the sponsored countries only as a counter-measure to the E.C.M. E.C.M. was only one of the many economic blocs or zones which are troubling or creating anxiety in the developing countries. What we have sought to secure is to focus attention on specific issues. For instance I would mention the establishment of international monetary compensating system to see that the price of the primary raw materials which are the basis of export trade—a major part of the exporting trade of the developing countries—are properly looked into and such price reductions should not be allowed to upset the balance of payments position of the developing countries.

ACCOMMODATION FOR GOVERNMENT SERVANTS

*346. SHRI DAHYABHAI V. PATEL: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) the details of the steps being taken by Government to provide residential accommodation to the maximum number of Government employees in each category in Delhi;

(b) the number of houses lying vacant in the certain distant areas because of the unwillingness of the Government servants to go there; and

(c) what steps are being taken to see that every vacant accommodation is allotted early?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI MEHR CHAND KHANNA):

(a) The housing problem of Government employees can be solved only by construction of more quarters. 6,756 quarters of different categories are under construction. The construction of 1,856 more residential units has also been taken up recently. Besides, rules for house-building advances have been liberalised to encourage Government

servants to build houses of their own. Efforts are also being made to provide plots of land to Government employees through the Co-operative Societies formed by them.

(b) There is no such vacant house.

(c) Does not arise.

SHRI DAHYABHAI V. PATEL: Is it a fact that a number of houses are lying vacant because the electric installations are not being connected or no water supply has been provided?

SHRI JAGANATH RAO: Yes, attempts are being made to see that both the connections are given.

SHRI B. D. KHOBARAGADE: The Minister said that a number of loans are being made available to employees in Delhi. May I know whether such facilities are being made available to other Central Government employees who are working in various oilier cities?

SHRI JAGANATH RAO: A Central Government employee, wherever he may be, is entitled to a loan.

SHRI DAHYABHAI V. PATEL: Is it a fact that on the one hand there is shortage of accommodation and on the other hand the Government bungalows in Delhi are being declared unfit for human habitation because of age and decay?

SHRI JAGANATH RAO: Yes, if the bungalows are old, they are certainly unfit for human habitation.

SHRI K. SANTHANAM: May I know if the rate of construction of houses is keeping pace with the rate of increase in the number of Central Government employees?

SHRI JAGANATH RAO: Certainly. Steps are being taken to expedite the construction of a large number of houses.

SHRI DAHYABHAI V. PATEL: Is it keeping pace with the increase in the number of Ministers? (*No reply.*)